

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Sakthi Ganesh Textiles Private Limited Date of Commencement of Liquidation: 12-06-2025; List of Stakeholders as on Date: 25-08-2025; Name of IP: Mr. Prabhu S; Process Number: 1; Last 5 digit of registration number: 11948

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		1702062		1702062				NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	2	307607198	2	307143161		464037		Annexure 3
4	Unsecured financial creditors	4	59282956	4	59282956		0		NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	5	189297829	5	188850217		447612		NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	18	156906316	18	103806463		53099853		NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		29	714796361	29	660784859	0	54011502	0	